

Circular no. RBI/2009-10/293 DBOD. AML.No.13039 /14.06.060/2009-10

January 25, 2010

The Chairmen / CEOs of all Scheduled Commercial Banks (Excluding RRBs)/
Local Area Banks / Financial Institutions

Dear Sir,

List of Terrorist Individuals / Organisations - under UNSCR 1267(1999) and 1822(2008) on Taliban/Al-Qaida Organisation

Please refer to our circular letter <u>DBOD. AML.No.12841/14.06.060/2009-10</u> dated January 21, 2010.

2. Please find enclosed a copy of the <u>corrigendum</u> received from Government of India (Ministry of External Affairs) as forwarded by the Chairman of UN Security Council's 1267 Committee regarding a technical error in the Arabic script of one of names referred to in the note dated January 19, 2010 {Al-Qaida in the Arabian Peninsula (AQAP) (QE.A.129.10)} for information and necessary action.

Yours faithfully,

(P. K. Das) Deputy General Manager

Encl: As above

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